GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.5028 TO BE ANSWERED ON 25.03.2021

ARBITRATION OF NTPC KAHALGAON WITH HSCL

5028. SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

Will the Minister of POWER be pleased to state:

(a) whether the Ministry of Power has approached the Ministry of Urban Development for resolution of long pending arbitration of NTPC Kahalgaon with Hindustan Steelworks and Construction Ltd. (HSCL) which has been merged with NBCC;

(b) if so, the details thereof and the action taken thereon;

(c) whether NTPC has approached newly created Administrative Mechanism for Resolution of Central Public Sector Enterprises (CPSEs) Disputes (AMRCD) for resolving the arbitration with NTPC Kahalgaon; and

(d) if so, the details thereof and the action taken thereon?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) : No, Sir.
- (b) : Does not arise in view of reply to (a) above.
- (c) : No, Sir.
- (d) : Does not arise in view of reply to (c) above.
